

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/135/ (IB)/2017

NAME OF THE PETITIONER(S) : EMERSON PROCESS MANAGEMENT CHENNAI LTD

NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

ORDER

Counsel for the petitioner present. Counsel for respondent is also present. Counsel for the petitioner prayed time to make his submissions with regard to the application. At the request, time is enlarged. Put up on **30.06.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)

PAM


(K. Anantha Padmanabha Swamy)
Member (Judicial)